

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001.

No. 3/ER/ECI/LET/FUNC/JUD/2016/SDR/VOL.I/

Dated :11th September, 2017

To

The President/General Secretary/Chairperson/Convener,
Of all recognised National and State Political Parties.

Sub: Order of the Delhi High Court on a writ petition raising the issue of pending govt. dues against elected representatives.

Sir/Madam,

The Hon'ble Delhi High Court, in their judgement dated -07-07-2015 in Writ Petition No. 4912/98 (Krishak Bharat vs. Union of India & others) raising the issue of pending dues against govt. accommodation, inter alia, gave the following directions:-

- (i) *The ECI to continue to insist upon the candidates to file, along with their nomination form, an affidavit furnishing an affidavit of their being not in arrears of any public dues and if such candidate is in occupation of or in the past ten years been in occupation of any government accommodation to furnish a "No Dues Certificate" from the agency providing electricity, water and telephone to the said accommodation.*
- (ii) *The ECI to also consider the possibility if any of putting any impediment to a defaulter of public dues contesting election, to ensure quick recovery of the said dues.*
- (iii) *The ECI to also consider the possibility of requiring political parties fielding candidates in any election to also furnish an affidavit that they are not in arrears of any electricity, water, telephone or other public dues, as a pre-condition to their fielding candidates in any election.*

2. On the direction at (i) above, the Commission has issued an order on 03-02-2016, and on direction (ii) above, a reference was made to the Ministry of Law & Justice.

3. As regards direction (iii) above, the Commission sought the views of the political parties in the All Party Meeting held on 19-03-16 and also vide the Commission's letter No. 509/11/2004 dated 3rd February, 2016 and letter No. 3/ER/ECI/LET/FUNC/JUD/SDR/Vol.I/2016, dated 26th September, 2016.

4. Having regard to the direction in the judgement of the Hon'ble High Court, and having considered the views expressed by the political parties, the Commission has directed that all Recognized National and State Political Parties which are in Occupation of Accommodation provided by the Govt. for running their party office or for any other purpose, shall submit Report to the Commission on Annual Basis that they are not in arrears of any dues to the Govt. on account of Rent to the Competent Authority for the Accommodation occupied by them and for Services such as Telephone, Electricity, Water and Drainage Charges at such accommodation. The report for the financial year should be submitted to the Commission latest by 30th June of the following year.

Yours faithfully,



(N.T. BHUTIA)
SECRETARY

LIST OF RECOGNISED NATIONAL PARTIES

Sl. No.	Address
1.	The President, Bahujan Samaj Party 4, Gurudwara Rakabganj Road, New Delhi –110001.
2.	The President Bharatiya Janata Party 11, Ashoka Road, New Delhi – 110001
3.	The General Secretary Communist Party of India Ajoy Bhawan, Kotla Marg, New Delhi – 110002.
4.	The General Secretary Communist Party of India (Marxist) A.K.Gopalan Bhawan, 27-29, Bhai Vir Singh Marg (Gole Market), New Delhi - 110001
5.	The President, Indian National Congress 24, Akbar Road, New Delhi – 110011
6.	The President, Nationalist Congress Party 10, Bishambhar Das Marg, New Delhi-110001.
7.	The Chairperson, All India Trinamool Congress, 30-B, Harish Chatterjee Street, Kolkata-700026 (West Bengal).

LIST OF STATE PARTIES

Sl. No.	Address
1.	The General Secretary, All India Anna Dravida Munnetra Kazhagam, 275,Avvai Shanmugam Salai, Royapettah, Chennai-600014 (Tamil Nadu).
2.	The President, All India N.R.Congress No. 51, J.J. Complex, 100 Feet Road, Illapillaichavadi, Nellithope Post, Puducherry –605005.
3.	The General Secretary All India Forward Bloc, Netaji Bhavan, T-2235/2, Ashok Nagar, Faiz Road, Karol Bagh, New Delhi.-110 005
4.	The President, All India United Democratic Front No. 3 Friends Path, Hatigaon, Guwahati – 781038 (Assam).
5.	The President, AJSU Party Poornima Tower 2 nd Floor, Room No. 2A, Opp, Chhaganlal Jain, Dhramshala, Lake Road, Ranchi, (Jharkhand) -834001.

6.	The President, Asom Gana Parishad, Head Office:- Gopinath Bordoloi Road, Guwahati-781001, (Assam).	
7.	The President, Bodoland Peoples Front Head Office Kokrajhar, B.T.C., P.O.-Kokrajhar, Distt. – Kokrajhar, Assam, Pin – 783370.	
8.	The President, Biju Janata Dal, Naveen Nivas, Aerodrome Gate, Bhubaneswar-751009, (Orissa).	
9.	The President, Dravida Munnetra Kazhagam, 'Anna Arivalayam' 268-269, Anna Salai, Teynampet, Chennai-600018, (Tamil Nadu).	
10.	The General Secretary Desiya Murpokku Dravida Kazhgam 125/7, Jawaharlal Nehru Salai (100 Ft. Road), Koyambedu, Chennai-600107, Tamil Nadu.	
11.	The President Goa Forward Party Sheesh Mahal, 2nd Floor, Office 4, Comba, Margao, Goa – 403601.	
12.	The President, Indian National Lok Dal, 18, Janpath, New Delhi - 110011.	
13.	The President, Jammu & Kashmir National Conference, (i) Sher-e-Kashmir Bhavan, Residency Road, Jammu (Jammu & Kashmir) (ii) The President, Jammu & Kashmir National Conference, Nawai Subh Complex, Zero Bridge, Srinagar, (Jammu & Kashmir).	
14.	The Chairman, Jammu & Kashmir National Panthers Party, 17, V.P. House, Rafi Marg, New Delhi- 110001	*The President, Jammu and Kashmir National Panthers Party, 30-B, Gandhinagar, Jammu Tawi, Jammu and Kashmir

15.	The President, Jammu & Kashmir Peoples Democratic Party 2-Emporium Lane, Residency Road, Srinagar (Jammu & Kashmir)
16.	The President, Janata Dal (Secular), 5, Safdarjung Lane, New Delhi – 110003.
17.	The President, Janata Dal (United), 7, Jantar Mantar Road, New Delhi-110001.
18.	The President, Jharkhand Mukti Morcha, Bariatu Road, Ranchi-834008, (Jharkhand).
19.	The President, Jharkhand Vikas Morcha (Prajantrik) Atithishala, Morhavadi, Ranchi, Jharkhand.
20.	The Chairman, Kerala Congress(M), State Committee Office, Near Fire Station, Kottayam, (Kerala).
21.	The National President, Lok Jan Shakti Party, 12, Janpath, New Delhi-110011.
22.	The President, Maharashtrawadi Gomantak, Flat No. 102, Block-1, Dukle Heaven, ST-Inez, Panaji-403 001.
23.	The President, Maharashtra Navnirman Sena, Krishna Kunj, M.B.Raut Road, ShivajiPark, Mumbai-400028, Maharashtra.

24.	The President, Mizo National Front, General Headquarters, Zarkawt, Aizwal, (Mizoram).	
25.	The President, Mizoram People's Conference, General Headquarters, Treasury Square, Aizawl-796 001 (Mizoram).	
26.	The President, Indian Union Muslim League, Quaid-e-Millath Manzil, 36 Maraikayar Lebbai Street, Chennai-600001, Tamil Nadu.	
27.	The President, Naga Peoples Front, Post Box No. 565, Kohima – 797001 (Nagaland).	
28.	The President, Pattali Makkal Katchi, 63, Nattu Muthu Naiken Street, Vanniya Teynampet, Chennai-600018 (Tamil Nadu).	
29.	The President, People's Party of Arunachal K. Ringu Complex, G-Extension Road, Naharlagun – 791110 Arunachal Pradesh). (
30.	The President, Rashtriya Lok Dal, 12, Tughlak Road, New Delhi- 110 001	*The President, Rashtriya Lok Dal, 406, V.P.House Rafi Marg, New Delhi- 110 001
31.	President, Rashtriya Janata Dal, 13, V.P.House, Rafi Marg, New Delhi-110001.	
32.	The General Secretary Revolutionary Socialist Party, 37, Ripon Street (Muzaffar Ahmed Sarani), Kolkata-700016, West Bengal.	

33.	The President, Samajwadi Party, 18, Copernicus Lane, New Delhi.
34.	The President, Shiromani Akali Dal, Building No.6 Sector-28 B, Madhya Marg, Chandigarh-160028.
35.	The President, Shiv Sena, Shivsena Bhavan, Gadkari Chowk,Dadar, Mumbai-400028 (Maharashtra).
36.	The President, Sikkim Democratic Front, Upper Deorali, Gangtok, East Sikkim.
37.	The President, Telangana Rashtra Samithi, House No. 8-2-220/110/1/3, Road No. 14, Banjara Hills, Hyderabad, Andhra Pradesh.
38.	The President, Telugu Desam, Telugu Desam Party Office, N.T.R Bhawan, Road No. 2, Banjara Hills, Hyderabad-500033 (Andhra Pradesh).
39.	The President, United Democratic Party, Mawlai Nonglum, Shillong-793008 (Meghalaya).
40.	The President, People's Democratic Alliance, Ragailong, Imphal-795001, Manipur.
41.	The President, Hill State People's Democratic Party, Kench's Trace, Laban, Shillong – 739004, (Meghalaya).

42.	The President, National People's Party, 2 nd Floor, MDU Building, M.G. Avenue, Imphal-795001(Manipur).	*The President, National People's Party, Manipur State Unit, Rajprinee Apartments, Opposite to Classic Grande, Chingmeirong Mamang Leikai, Imphal East, Manipur-795 001
43.	The President, Zoram Nationalist Party General Headquarters, Treasury Square, Aizawl – 796001(Mizoram).	
44.	The Convener, Aam Aadmi Party, 206, Rause Avenue, DDU Marg, New Delhi 110 002	
45.	The President, Yuvajana Sramika Rythu Congress Party. H.No. 8-2-269/S/98, Sagar Society, Road No. 2, Banjara Hills, Hyderabad-34, Andhra Pradesh.	
46.	The President, Rashtriya Lok Samta Party. Mouza- Dhkkanpura, Mohalla – Mohanpur, Punaichak(Near Hartali Morh), Boring Kainal Road, Patna – 1, Bihar	*The President Rashtriya Lok Samta Party, C-25, East Gardiner Road, Virchand Patel Path, (Besides New Patna Club), Patna -800001
47.	The President, Sikkim Krantikari Morcha. Convoy Ground, P.O.-Tadong, Gangtok, East Sikkim, Sikkim-737102	
48.	The President, All India Majlis-E-Ittehadul Muslimeen. Darussalam Board, Hyderabad, (Andhra Pradesh).	
49.	Karnataka Janatha Paksha Case of merger of this party with BJP is pending. No communications were being sent to this party.	

*The parties have intimated for change of address, but necessary documents were not submitted by the party in this regard.